## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) TIS HAZARI COURTS, DELHI

## ORDER

Consequent upon selection to the post of Peon/Orderly/Dak-Peon, Group-C (Non-Gaz.), in PB Rs. 5200-20200/- with Grade Pay of Rs.2000/-, Level-3 (7th CPC) plus other allowances admissible under the rules, below mentioned official is hereby taken on the Strength/Pay Roll of this establishment as Peon/Orderly/Dak-Peon. Group-C. with effect from the dates he/she joined/assumed the duties/charge of the post.

Sl. No	Name	Father's Name	Roll No.	Category.	Post	Date of Joining
1.	KUNAL	SATISH	116020332	OBC	Peon/Orderly/Dak-	01.12.2025
		DABAS		(Delhi)	Peon	(A/N)

As Per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

> (VIRENDER KUMAR BANSAL) Principal District & Sessions Judge (HQs), Delhi

6 2823 - 6 2853 (R-2021)/Admn.III/Central/2025

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judges. West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi New Delhi.

2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue Courts, New Delhi.

3. The Head of office. Accounts Branch, Central District. Tis Hazari Courts, Delhi.

4. The Pay & Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.

5. Sr. Admn. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.

6. Sr. Admn. Officer (Judl.). Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.

7. Sr. Admn. Officer (Judl.), General Branch (Central). Tis Hazari Courts, Delhi.

8. PS office to the Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

9. Admn. Officer (Judl.), ACRs Cell. Tis Hazari Courts, Delhi.

10. Dealing Assistant, Personal Files Transfer & Postings/Leave Seniority & Promotion, Admy Branch III (Central), Tis Hazari Courts, Delhi.
11. Website Committee. THC. Delhi.

12. Branch In-Charge, LAYERS, THC. Delhi.

13. Official Concerned.

Principal District & Sessions Judge (HQs), Delhi